THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (RAO INDERJIT SINGH): (a) Under Pradhan Mantri Awas Yojana (Urban) -Housing for All [PMAY(U)-HFA] Mission, 163 cities of Punjab, 109 cities of Andhra Pradesh and 68 cities of Telangana have been selected on the basis of the proposals received from these States for implementation of the Mission.

(b) The PMAY (U) Mission aims to provide central assistance to implementing agencies through States/UTs for providing houses to all eligible families/ beneficiaries.

A beneficiary family will comprise husband, wife, unmarried sons and/or unmarried daughters. The beneficiary family should not own a pucca house (an all-weather dwelling unit) either in his/her name or in the name of any member of his/her family in any part of India. An adult earning member (irrespective of marital status) can be treated as a separate household provided that he/she does not own a pucca house (an all weather dwelling unit) in his/her name in any part of India, provided also that in the case of a married couple, either of the spouses or both together in Joint ownership will be eligible for a single house, subject to income eligibility of the household under the Scheme.

- (c) Selection/identification of beneficiaries for the projects taken up under the PMAY (U)-HFA Mission comes within the purview of State/UT Governments. The PMAY(U) scheme guidelines provides that preference in allotment of houses may be given to physically handicapped persons, senior citizens, Scheduled Castes, Scheduled Tribes, Other Backward Classes, minority, single women, transgender and other weaker and vulnerable sections of the society.
- (d) PMAY (U) scheme guidelines provide flexibility to States/UTs to appraise and approve projects based on their assessed demand. States/UTs are thus required to approach the Central Government only for release of Central assistance. In order to ease administrative and regulatory bottlenecks and to facilitate growth of housing sector, a set of mandatory conditions have also been included in the PMAY (Urban) scheme guidelines.

Low cost housing to EWS

- 2123. SHRI SANJAY RAUT: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:
- (a) whether the Scheme to provide low cost housing to economically weaker sections under the Pradhan Mantri Awas Yojana is affected by high cost of land;
- (b) if so, the details thereof and the steps taken by Government to arrive at a resolution for the said problem; and

(c) the number of houses being constructed, so far, under the said scheme indicating the amount have been sanctioned thereon, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (RAO INDERJIT SINGH): (a) and (b) 'Land' and 'Colonization' are State subjects and it is the responsibility of the State/UT Governments to provide affordable housing to all its citizens. Government of India, however, has launched Pradhan Mantri Awas Yojana (Urban) on 25.6.2015 to provide Central assistance to States/UTs for facilitating housing to all eligible urban poor. Under PMAY (U), States/UTs have been delegated the power to appraise and approve project proposals based on demand assessed. States / UTs have to approach the Ministry only for release of Central assistance for projects approved at the State level. The projects under the PMAY (U) mission are implemented by State/UT Governments/Urban Local Bodies. States/UTs have been required to ensure that the construction of houses sanctioned under the projects is completed in time.

The PMAY (U) mission scheme guidelines, do not envisage financing of land cost for the projects taken up under the Mission. State Government/Urban Local Bodies (ULBs) may, however, monetize the land required for the projects in lieu of their share.

(c) State/UT-wise details of the number of houses being constructed so far and the amount sanctioned thereon under PMAY(U) are given in the Statement.

Statement

State/UTs-wise details of houses sanctioned for urban poor includes economically weaker section along with houses grounded for construction and central assistance sanctioned under Pradhan Mantri Awas Yojana (Urban)

[as on 24th July 2017]

S1. N	No. Name of the State/UT	Houses Sanctioned (Nos)	grounded for construction (Nos)	Central Assistance involved (₹ In cr.)
1	2	3	4	5
1.	Andaman and Nicobar Island (UT)	609	-	9.14
2.	Andhra Pradesh	420,319	168,429	6,323.03

212	Written Answers to	[RAJYA SABHA]	Unstarred Questions	
1	2	3	4	5
3.	Arunanchal Pradesh	1,606	1,606	78.44
4.	Assam	36,565	69	548.67
5.	Bihar	88,317	47,660	1,453.50
6.	Chandigarh (UT)	9	9	0.19
7.	Chhattisgarh	35,179	16,302	515.09
8.	Dadra and Nagar Haveli (UT	Γ) 918	115	14.47
9.	Daman and Diu (UT)	135	10	2.08
10.	Delhi (UT)	388	388	6.97
11.	Goa	11	10	0.22
12.	Gujarat	154,360	107,146	2,205.85
13.	Haryana	4,421	3,277	226.53
14.	Himachal Pradesh	4,893	1,401	96.52
15.	Jammu and Kashmir	6,250	353	104.23
16.	Jharkhand	81,681	43,016	1,263.43
17.	Karnataka	203,082	80,914	3,341.13
18.	Kerala	32,530	10,887	515.45
19.	Lakshdweep (UT)	-	-	-
20.	Madhya Pradesh	286,628	109,171	4,404.84
21.	Maharashtra	131,081	46,561	2,023.22
22.	Manipur	26,451	1,294	396.72
23.	Meghalaya	764	58	11.51
24.	Mizoram	10,552	759	165.29
25.	Nagaland	13,560	1,081	229.27
26.	Odisha	59,515	18,168	976.49
27.	Puducherry (UT)	3,866	18	58.01
28.	Punjab	42,845	600	603.09
29.	Rajasthan	44,627	28,223	787.46

Written Answers to		[3 August, 2017]	Unstarred Questions 213	
1	2	3	4	5
30.	Sikkim	43	1	0.65
31.	TamilNadu	334,517	146,928	5,082.21
32.	Telangana	83,036	43,134	1,251.92
33.	Tripura	45,968	40,788	722.52
34.	Uttar Pradesh	78,287	5,379	1,331.47
35.	Uttrakhand	8,005	4,238	202.39
36.	West Bengal	144,644	58,465	2,180.23
	Grand Total*	2,390,352	991,149	37,232.78

^{*} Includes 4690 Houses and Subsidy of ₹ 100.58 Cr. of CLSS scheme.

Implementation of PMAY

2124. SHRI D. KUPENDRA REDDY: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government is implementing the Pradhan Mantri Awas Yojana (PMAY) since last year;
- (b) if so, the details thereof along with the number of beneficiaries under the scheme, State-wise; and
- (c) the steps taken by Government for monitoring the performance of the scheme and for promotion of the scheme to reach the needy people?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (RAO INDERJIT SINGH): (a) and (b) In pursuance of Government's vision of facilitating housing to all by 2022, the Government is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY (U)] Mission, launched on 25.06.2015.

Housing being State subject, selection/identification of beneficiaries for the projects taken up under PMAY (U) comes within the purview of State/UT Governments.

Central Assistance for construction of 23,90,352 houses for urban beneficiaries has so far been accepted by the Government across the country. State-wise details are given in the Statement (*See* below).